

HIGH COURT OF TRIPURA
AGARTALA

NoF.29(6)–HC/2019/ 15594

11th September, 2019

N O T I F I C A T I O N

In pursuance of the resolution adopted in the Meeting of the 'Committee for designation of Senior Advocates' held on 11.09.2019, the details of all the applicant Advocates (27 in total) have been uploaded in the official website of the High Court of Tripura inviting suggestions/views of other stakeholders in the proposed designation in terms of the clause 01(v) of the Guidelines issued by the High Court of Tripura vide Notification No.F.29(6)–HC/2013-17/18656, dated 13.11.2017.

Suggestions/views, if any, shall reach to the Secretary of the Committee **within a period 02(two) weeks from today.**

By order,


11.9.19

(V. Pandey)

Registrar (Judicial)
Secretary of the Committee

SI No.	Name of the Advocate	Date of Birth	Qualification	Date & place of enrolment and standing at Bar	Number of cases conducted by the applicant which have been reported in Law Journals	Number of unreported cases	Categories of cases handled by the applicant till date	Number of cases filed and conducted by the applicant in the High Court
1	Ajit Kumar Das	01.04.1949	MA, LLB	06.06.1978: Bar Council of Tripura	No information furnished	No information furnished	Civil and Criminal Cases	2
2	Bhaskar Deb	06.11.1975	LLB	06.03.2000: Bar Council of Tripura	6	15	Civil, Criminal, Writ Cases etc.	21
3	Bibhal Nandi Majumder	18.03.1965	B.Com., LL.B.	06.09.1988: Bar Council of Tripura	30	50	Constitutional, Civil, Sales Tax, Criminal and service matters	100 (Reference of 80 cases found)
4	Chandra Sekhar Sinha	01.10.1952	M.A, LLB	23.03.1993: Bar Council of Tripura	21	No specific figure given (However, references of 432 cases found)	Service, Civil and Criminal matters	495
5	Deba Ranjan Chowdhury	01.09.1943	BA, LLB	29.01.1974: Bar Council of Tripura	30 (Reference of 16 cases given)	30 (Reference of 8 cases given)	Civil, Constitutional and Criminal matters	500 (No particulars given)
6	Debalay Bhattacharya	21.01.1974	LL.B	18.06.1999: Bar Council of Tripura	20	10	Civil, Criminal and Writ matters	300 (per year) (No particulars given)
7	Dipak Kumar Biswas	01.08.1943	M.A. (Eng), LLB	14.08.1978: Bar Council of Tripura	13	No case reference given	Civil, Service and Constitutional matters	100 (per year) (No details given)

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1	Ajit Kumar Das	Not less than 5000 (particulars of those cases not given)	Civil and Criminal	No such	No such	Yes	No	Nothing adverse at this stage
2	Bhaskar Deb	24	Criminal	No	No	Yes	No	-Do-
3	Bibhal Nandi Majumder	100 (Particulars of those cases not given)	Sales Tax, Criminal Cases, Civil Cases and service matters	No	Yes (No details given)	No	No	-Do-
4	Chandra Sekhar Sinha	NIL	Constitutional and Service matters	No	No	No	No	-Do-
5	Deba Ranjan Chowdhury	1500 (No particulars given)	Civil and Constitutional	No	No	Yes	No	-Do-
6	Debalay Bhattacharya	250 (per year) (No particulars given)	Writ Petitions and Civil Cases	Yes, but no details given	Yes, but no details given	Yes, but no details given	No	-Do-
7	Dipak Kumar Biswas	No particulars given	Civil	No	Yes, but no details given	No	No	-Do-

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8	Harekrishna Bhowmik	04.03.1961	B. Com (Hons), M.Com, LLB (Medalist)	23.03.1993: Bar Council of Tripura	50 (Reference of only 34 cases given)	No case reference given	Civil and Criminal matters	250
9	Haribal Debnath	18.01.1950	M.Com, LLB	29.03.1977 : Bar Council of Tripura	8	37	Criminal, Matrimonial Cases, MAC Cases, EC Cases	45
10	Hreshikesh Nath	09.11.1952	B.Sc, B.A, LLB	24.08.1981: Bar Council of Tripura	No specific information furnished	No specific information furnished	Civil and Criminal Cases	No specific information furnished
11	Kishore Chandra Bhattacharjee	15.06.1953	B.A, LL.B.	05.07.1982: Bar Council of Tripura	30 (Reference of 09 cases given)	300 (Reference of 44 cases given)	Civil, Criminal and Service matters including Bank & Insurance	200 (Reference of 97 cases given)
12	Nepal Majumder	28.02.1960	B.A (Hons), MA, LLB	12.06.1995 : Bar Council of Tripura	25	312 (Reference of 216 cases given)	Civil, Criminal and Writ Cases	312

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8	Harekrishna Bhowmik	500 (Reference of only 126 cases found)	Criminal	No specific details given, except 1 instance	No case reference given	No	No	Nothing adverse at this stage
9	Haribal Debnath	43	Criminal	No	Yes, but no case reference given	Yes	No	-Do-
10	Hreshikesh Nath	24	Not specifically mentioned	Name of the Journal not mentioned	No such	No details given	No	-Do-
11	Kishore Chandra Bhattacharjee	No particulars given	Civil Cases (Bank & Insurance), L.A cases and Writ cases (service matters)	No	No case reference given, but acted as Legal Aid Counsel for 3 years from 1989	No such	No	-Do-
12	Nepal Majumder	53	Civil, Criminal, Constitutional and Service Matters	No	Yes (Case reference of 46 cases given in which the applicant rendered legal services on being appointed by the Legal Services Authorities)	Yes	No	-Do-

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13	Pradyot Kumar Dhar	01.07.1953	BA, LLB	20.02.1980: Bar Council of Tripura	37	23	Civil, Criminal and Writ Cases	60
14	Purushuttam Roy Barman	07.12.1960	B.A. Hons in English, M.A in English, L.L.B	12.09.1989: Bar Council of Tripura	173	523 (Reference of 455 cases given)	Civil, Criminal, Writ Cases etc.	1000 (Reference of 848 cases found)
15	Ratan Datta	10.09.1970	BA, LLB	27.09.1996: Bar Council of Tripura	77	300 (Reference of 99 cases given)	Criminal, Civil, Writs, Matrimonial Cases and tax matters	865 (Reference of 707 cases given)
16	Romesh Gautam	01.10.1964	B.A, LL.B, LL.M, LL.D	10.01.1987: The Bar Council of Delhi	8	21	Civil, Criminal, Writ Cases, Intellectual Property, Environmental law etc.	2000 (Reference of 102 cases given)
17	Samrat Kar Bhowmik	09.02.1972	BA, LL.B	05.08.1999: Bar Council of Tripura	37	12	Civil, Criminal, Writ cases etc.	41
18	Saradindu Chakraborty	01.03.1951	B.A, LLB	16.08.1976: Bar Council of Tripura	13	34	Criminal, LA Cases, Matrimonial Disputes and WP(C) cases	47

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13	Pradyot Kumar Dhar	9	Civil	No such	No case reference given	Yes, but no details given	No	Nothing adverse at this stage
14	Purushuttam Roy Barman	250 (Reference of 145 cases given)	Constitutional, Human rights, Civil Matters & Matrimonial matters	Yes	7 (Details given)	Yes	No	-Do-
15	Ratan Datta	100 (Reference of 80 cases given)	Writ and Criminal	No	No case reference given (However, conducted more than 10 cases as Legal Aid Counsel on being appointed by the HCLSC)	No	No	-Do-
16	Romesh Gautam	2500 (Reference of 70 cases given)	Constitutional, Writ, Criminal, Civil cases etc.	No such	No case reference given	Yes	No	-Do-
17	Samrat Kar Bhowmik	11	Criminal, Civil and Writ cases	No such	No case reference given	No such	No	-Do-
18	Saradindu Chakraborty	No case reference furnished	Criminal	No	No	Yes	No	-Do-

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19	Somik Deb	20.05.1973	LL.B.	25.08.1998: Bar Council of Tripura	196	142	Constitutional matters, Civil, Criminal, Taxation, Writ matters etc.	338 (In addition thereto, a handwritten list of 600 odd cases given)
20	Subrata Sarkar	14.09.1967	B.Com (Hons), LLB	14.06.2002: Bar Council of Tripura	7	No information furnished	Criminal & Matrimonial matters	24
21	Supriya Chakraborty	21.06.1959	B.A, LLB	16.08.1985: Bar Council of Tripura	50	16	Writ & Civil matters	13
22	Arijit Bhaumik	04.12.1984	BBA, LLB	26.07.2008: Bar Council of Tripura	111	21	Civil, Criminal, Service & Constitutional matters	1100 (No case reference furnished)
23	Asis Nandi	15.04.1962	B.Com, LLB	30.03.1992: Bar Council of Tripura	25	250	Civil & Criminal cases	426 (inclusive of 120 nos. interlocutory applications)
24	Bidyut Majumder	16.01.1966	B.Com., LL.B., Spl. B.A.	23.03.1993: Bar Council of Tripura	16	88	Civil, Criminal, Writ, Constitutional matters etc.	45

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19	Somik Deb	No case reference furnished	Constitutional, Service & Indirect Taxation matters	No	Applicant appeared in 4 Public Interest Litigations	No	No	Nothing adverse at this stage
20	Subrata Sarkar	15	Criminal & Matrimonial	No	Appeared as Amicus Curiae in 1 case	Yes	No	-Do-
21	Supriya Chakraborty	No case reference furnished	Service, Tax, Labour, Constitutional & Civil matters	No	No	Yes	No	-Do-
22	Arijit Bhaumik	200 (No case reference furnished)	Service & Constitutional matters	No such	5 (Cases conducted as Legal Aid Counsel on being appointed by the HCLSC)	Yes	No	-Do-
23	Asis Nandi	163	Civil & Criminal matters	No	No	Yes	No	-Do-
24	Bidyut Majumder	28	Civil, Writ (Service) & Constitutional matters	No	9 (Details given)	No such	No	-Do-

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25	Indrajit Chakraborty	04.04.1946	B.Sc (Hons.), M.Sc (Ag), LLB	05.11.1992: Bar Council of Tripura	7	4	Civil, Criminal, Service & Constitutional matters	No specific case number given
26	Sucharita Chakraborty	28.03.1985	LLB	23.12.2008: Bar Council of Tripura	No information furnished	No information furnished	Civil, Criminal & Writ matters	No information furnished
27	Tapas Datta Majumder	13.11.1958	B.Com, LLB	16.09.1987: Bar Council of Tripura	99	61	Civil, Criminal & Writ Cases	907, but case reference not furnished

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25	Indrajit Chakraborty	No specific case number given	Civil, Constitutional, Criminal, Service, Muslim Law and PIL	No	No case reference given	No	No	Nothing adverse at this stage
26	Sucharita Chakraborty	No information furnished	Civil, Criminal & Writ matters	No	No	No details given	No	-Do-
27	Tapas Datta Majumder	No particulars given	Service, LA and Constitutional matters	No	No	No such	No	-Do-